



## MEDIATION CENTRE

### Rajasthan State Legal Services Authority Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481,2227555,2227602 FAX, 2385877 Help Line 15100)  
(Website- [www.rlsa.gov.in](http://www.rlsa.gov.in) Email Address [rj-slsa@nic.in](mailto:rj-slsa@nic.in), [rjsajp@gmail.com](mailto:rjsajp@gmail.com))

### Cause List Date 05.03.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.K. Garg	S.B. Civil Second Appeal No. 23712017 <b>Pradeep Kumar Vs. Nirmal Kumar</b>	Anoop Dand	Vipul Jernan
2	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Revision No. 53212010 & S33/2010 <b>Smt. Sushila Sharma Vs. State</b>	Deepak Gupta	R.S. Shekhawat
3	Hon'ble Mr. Justice (Retd.) Gurnan Singh	D.B. Civil Misc. Appeal No. 2819/2017 Roshan Lal Gurjar Vs. Choti Devi Gurjar	P.S. Sharma	Umesh Vyas
4	Hon'ble Mr. Justice (Retd.) SC. Mittal	SB Cr. Revision No. 130112017 Govind Singh Vs. Seema Kanwar	Vijay Sharma	
5	Sh. N.K Maloo, Sr. Advocate	S.B. Civil Writ Petition No. 4219/2016 St Hanu Shree Vs. Usha Mittal	Bipin Gupta	R K Daga
6	Sh. Ajeet Bhandari, Advocate	S.B. Cr. Revision No. 1822/2017 Manoi Kumar Soni Vs. Smt. Sunita Devi @ Neha Soni	Anoop Sharma	
7	Sh. GP. Pandey, RHJS (Retd.)	S.B. Civil Transfer Application No. 7912017 <b>Usha Kiran Meena Vs. Rajesh Kurnar Meena</b>	Suresh Kurnar	Aslarn S. Khan
8	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Cr. Revision No. 71112017 Smt. Neetu Sharma Vs. Sunii Sharma	Ashindra Gautarn	Aslarn Khan
9	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 361912014 <b>Somesh Vs. State</b>	Nawab Ali Rathore	Rohit Bhardwaj
10	Sh AR. Patwardhan, RHJS (Retd.)	S.B. Cr. Revision No. 1429/2017 <b>Smt. Manorarna Sharma Vs. Mahendra Kumar Kothari</b>	Rekha Arora	Mukesh Sharma
11	Sh. Ravi Bhojak Advocate	SB Cr. Misc. Petition No. 498612016 Avrit Judge Vs. State	Kapil Gupta	Mamraj
12	Sh. Ravi Bhojak Advocate	DB Civil Misc. Appeal No. 369712014 Smt. Maya Saini Vs. Jagdish Saini	Rajesh Sharma	Mohit Gupta
13	Sh. Pankaj Gupta, Advocate	S.B. Cr. Revision No. 147/2018 <b>Shyam Lal Vs. Madhulata</b>	%ran Khan	
14	Ms. Archana Mantri, Advocate	S.B. Civil Transfer Application No.08/2018 Anamika Rungta Vs. Rasbihari Rungta	Neelam Sharma	Daulat Sharma
15	Ms. Raj Sharma, Advocate	S.B. Cr. Misc. Application No. 79312017 in S.B. Cr. Revision No. 1322/2017 Raj Kumar Agarwal Vs. Sunita	Tarun Mishra	
16	Ms. Raj Sharma, Advocate	S.B. Cr. Revision No. 181012017 Smt. Sunita Khandelwal Vs. Mukut Bihari Gupta @ Sandeep	BR. Vashisth	
	Ms. Anita Agarwal, Advocate	SB Cr. Misc. Application No. 5112018 in S.B. Cr. Revision No. 12412018 <b>Waseem Ahmed Vs. Smt. Mumtaj Bano</b>	Mohd. Anees	
18	Smt. Sumati Bishnoi, Advocate	S.B. Cr. Revision Petition No. 178/2018 <b>Vishal Sharma Vs. State</b>	R.B. Sharma Ganthola	Rishiraj Singh Rathore, PP
19	Smt. Sumati Bishnoi Advocate	S.B. Cr. Revision No. 1000/2017 & 704/2017 <b>Reena Chaudhary Vs. Jagdish Jat</b>	Sajid Ali	Dharmendra Sharma
20	Sh. Alok Garg, Advocate	SB. Cr. Revision No. 130/2016 Kalyan Vs. Smt. Manni	Dinesh Pareek	K.S. Chandel

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*Rosenth*  
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21	Sh. Shashibhusan Gupta, Advocate	S.B. Cr. Revision No. 1871/2016 Mahendra Kumar Vs. Smt. Nikita	Nishant Kumar	Shailendar Balwada
22	Sh. Ajay Kumar Bajpai, Advocate	SB. Cr. Revision No. 1249/2014 & 1413/2014 Mahaveer Vs. Kamlesh	Amit Moondia	Rohan Jain
23	Sh. Suneet Awasthi Advocate	SB Cr. Revision No. 607/2017 Radhey Shyam Soni Vs. Smt. Nand Kanwari	Manish Gupta	Deepak Pareek
24	Sh. Takhat Singh Rathore, Advocate	S.B. Cr. Misc. Petition No. 6702/2017 M/s L&T Construction Company Ltd. Vs. State	Ajatshatru	Ram Kapil Sharma
25	Sh. J.P. Gupta, Advocate	SB. Cr. Revision No. 1824/2017 Brijesh Kumar Vs. Smt. Pinki	Aniket Sharma	

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes – divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of **possession**, money suits, disputes between the landlord and tenant. Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
(Toshita Malani)

Full Time Secretary, RLSC  
Mediation Centre,  
Rajasthan High Court  
Jaipur

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### Cause List Date 06.03.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Misc. Petition No. 6657/2017 Lalita Sharma Vs. State	Deepak Soni	P.L Sharma
2	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Revision No. 814/2016 Gori Shankar Vs. Smt. Nitu	Kuldeep Aswal	
3	Hon'ble Mr. Justice (Retd.) Guman Singh	SB. Cr. Revision No. 1062/2015 Mandeep Kumawat Vs. Sangeeta Kumawat	Mahendra Sharma	JK Gupta
4	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil Transfer Application No. 160/2017 Smt. Rukmani Devi Vs. Kallu Ram	U h V	Anil Upman
5	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Revision No. 405/2017 Sudhir Sharma Vs. State	HK Sharna H.K. Sharma	RK Sharma R.K. Sharma
6	Hon'ble Mr. Justice (Retd.) Guman Singh	SB Cr. Misc. Petition No. 5755/2017 & 5034/2017 Bashir Vs. State	SS Sunda S S Sunda	Mohd. Iqbal Khan Mohd. Iqbal Kh:
7	Smt. Kamla Jain, Advocate	SB. Cr. Misc. Petition No. 52/2013 Yogesh Singh Vs. State	Vijay Kumar Sharma	
8	Sh. Vinodi Lal Mathur, Advocate	S.B. Civil Misc. Appeal No. 3185/2015 Durga Prasad Kashyap Vs. Ganesh Mal	JP. Goyal	R.K. Agarwal
9	Sh. Ramavatar Sharma, RJS (Retd.)	SB Cr. Revision No. 1732/2017 Vadram Vs. Smt. Rekha Devi	Firoz Akhtar	Anil Kumar Garg
10	Sh. Ramavatar Sharma, RJS(Retd.)	SB. Civil Transfer Application No. 119/2017 Smt. Subodh Kanwar Vs. Amit Kumar @ Amit Singh	Ashwin Garg	Vikram Singh
11	Sh. OP. Sharma II, RJS (Retd.)	SB. Civil Misc. Appeal No. 140312010 Daulat Aram Vs. Shanti Bai	Sanjay Mehrishi	Shailesh Kumar Panwar
12	Sh. D.S. Vasistha, RJS (Retd.)	SB Civil Transfer Application No. 14312017 Smt. Khushbu Tiwari Vs. Hemant Tiwari	Rajesh Jain	Shailendra Balwada
13	Sh. Sageer Ahmed Advocate	S.B. Cr. Revision No. 59712017 Asif Rafi @ Pappa Vs. Shaheen	Tarun Jain	Ashindra Gautam
14	Sh. Ajay Kumar Bajpai, Advocate	S.B. Cr. Revision No. 6912015 Dhanraj Vs. Manisha	Brijendra Singh Kachhawa/ D.N. Sharma	Nitin Kumar Sharma
15	Sh. Ajay Kumar Bajpai, Advocate	SB Civil Misc. Appeal No. 130212014 Vidhya Devi Vs. Radhey Shyam	JP. Goyal	Neeraj Sharma
16	Smt. Madhuri Singh, Advocate	S.B. Civil First Appeal No. 167/2017 Smt. Kusum Vs. Smt. Pratibha	SC. Mittal	L.L. Gupta/ Virendra Dave
17	Sh. P.K. Kasliwal, Advocate	S.B. Cr. Misc. Petition No. 4072/2017 Jatan Singh Vs. Sushila Devi	Dinesh Yadav	
18	Sh. Satish Kumar Awasthi, Advocate	S.B. Cr. Revision No. 1176/2016 Ashok Kumar Vs. Sunita	Ajay Singh Tanwar	Akhilesh Pareek
19	Sh. Alok Garg, Advocaee	S.B. Cr. Revision No. 1191/2010 Kanahiyalal Kamal Vs. Smt. Anita Choudhary and Anr	Rakesh Chandel	Ravindra Singh Shekhawat
20	Sh. Manoj Sharma Advocate	SB Cr. Revision No. 1054/2017 Tariq Khan Vs. Smt. Nazia Khan	M.I. Khan	
21	Sh. J.P. Gupta Advocate	D.B. Civil Misc. Appeal No. 3862/2017 Smt. Deepa Motwani Vs. Vishal Motwani	Rohit Khandelwal	Nishant Sharma

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22	Sh. <b>Sudesh</b> Bansal, Advocate	SB <b>Civil Misc.</b> Appeal No. <b>736/2018</b> <b>Tirthdas thr Lr Vs. Smt. Bhagwati Devi</b>	RK Daga	JP. <b>Goyal</b>
23	<b>Smt. Sumati Bishnoi,</b> <b>Advocate</b>	SB Civil Transfer Application No. <b>111/2017</b> Smt. Mamta Verma <b>Vs.</b> Rakesh Verma	Imran Khan	<b>Tarun Jain</b>
24	Ms. Archana Mantri, Advocate	SB Civil Transfer Application <b>No.08/2018</b> <b>Anamika Rungta Vs. Rasbihari Rungta</b>	<b>Neefam Sharma</b>	<b>Daulat Sharma</b>
25	Sh. Ankur Rastogi, Advocate	SB Cr. <b>Revision Petition No. 1256/2016</b> <b>Chandrashekhar Sharma</b>	<b>Ripu Daman</b> <b>Singh Naruka</b>	Imran Khan

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By Order

Full Time **Secretary**, RHCLSC  
Mediation Centre,  
**Rajasthan** High Court  
Jaipur

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